

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.1945  
TO BE ANSWERED ON 28.07.2016**

**POWER PLANT WITH EXTERNAL COLLABORATION—FDI**

**1945. SHRI J.J.T. NATTERJEE:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether any power plant in the country are built with external collaboration, if so, the details thereof along with the list of projects with such collaboration;**
- (b) whether 100% FDI is permissible in the power sector, if so, the details thereof; and**
- (c) whether any projects are under progress in this regard, if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) to (c) : FDI up to 100% is permitted under the automatic route in the power sector for generation (except atomic energy), transmission, distribution and trading without any upper ceiling on the quantum of investment. Government of India has also allowed the FDI up to 49% in Power Exchanges registered under the Central Electricity Regulatory Commission (Power Market) Regulations, 2010, under the automatic route, subject to certain conditions, as laid down in the policy.**

**The details of power projects being built in the country with the foreign entities, as project developers, are listed below:-**

- (i) Sorang Hydro Power Projects (100 MW), Himachal Pradesh.**
- (ii) Ib Valley Thermal Power Project (2 x 660 MW), Odisha.**
- (iii) Sembcorp Gayatri Power Limited (Thermal Power Project) (2 x 660 MW), Andhra Pradesh.**
- (iv) Thamminapatnam Stage-II Thermal Power Project (2 x 350 MW), Andhra Pradesh.**
- (v) Mangaon Combined Cycle Power Project (388 MW), Maharashtra.**

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